

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-282(PB)/2019

IN THE MATTER OF:

Concrete Projects India Ltd.	Petitioner
v.		
Advance Surfactants India Ltd.	Respondent

SECTION : UNDER SECTION 9 of the IBC, 2016

Order delivered on 03.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Navneet Kumar, Adv.
For the respondent Mr. Pankaj Seth, Adv.

ORDER

List for arguments on 23.04.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)